

N O T I C E

IN SUPERSESSION to the notice dated 18<sup>th</sup> February 2019, IT IS  
HEREBY NOTIFIED for the information of the Advocates and the parties  
appearing in-person at **Panaji-Goa** that on **Thursday, 21<sup>st</sup> February 2019** :

I

The Division Bench comprising the **Hon'ble the Chief Justice** and the  
**Hon'ble Shri. Justice M.S. Sonak** will take up the matters, as per the  
board to be notified separately.

II

The **Hon'ble Kum. Justice Nutan D. Sardesai** will sit singly and  
take up Her Ladyship's extant judicial assignment.

20<sup>th</sup> February 2019

High Court, Appellate Side  
Bombay.

By order

Sd/-

(Ajit N. Mare)  
Registrar (Judl-I)

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that on **Friday, 22<sup>nd</sup> February 2019** :

I

The Division Bench comprising the **Hon'ble the Chief Justice** and the **Hon'ble Shri. Justice M.S. Sonak** will take up the matters, as per the board to be notified separately.

II

The **Hon'ble Shri Justice Prithviraj K. Chavan** will sit singly and take up the matters, as per the board to be notified separately.

By order

20<sup>th</sup> February 2019

High Court, Appellate Side  
Bombay.

Sd/-

(Ajit N. Mare)  
Registrar (Judl-I)